

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 293 of 2020

In the matter of:

National Spot Exchange Ltd.

....Appellant

Vs.

**Namdhari Food International Pvt. Ltd
Through its Liquidator & Anr.**

....Respondents

Present:

Appellant: Mr. Sandeep Bisht, Mr. Anuj Tiwari, Mr. Shikhar Shrivastava, Ms. Khushboo Khandoja and Mr. Joy Bajaj, Advocates.

**Respondents: Mr. Abhishek Anand and Mr. Viren Sharma, Advocates for R-1.
Mr. Rahul Chitnis, Mr. Aditya Pandey and Mr. Arun Sharma, Advocates for R-2.**

ORDER

03.03.2020: Learned counsel for the Appellant submits that another appeal Company Appeal (AT) (Insolvency) No. 301 of 2020 preferred against the same impugned order is pending consideration before Court No. II and listed for consideration on 6th March, 2020. To avoid conflicting views, it will be appropriate that both the appeals be heard by same Bench.

Let the record of this appeal be placed before Hon'ble Chairperson for appropriate orders.

**[Justice Bansi Lal Bhat]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

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